

**Shri Raghunath Singh:** May I know whether the hon. Home Minister is aware of the fact that only yesterday the Chief Minister of Assam stated in the Assam Assembly that the Foreigners' Act should be amended so that our citizens who are harbouring the East Pakistan people are punished?

**Mr. Speaker:** They are now entering into West Bengal.

**Shri Raghunath Singh:** Assam also.

**Mr. Speaker:** The question is about West Bengal.

**Shri Raghunath Singh:** The law will be the same everywhere, whether it is Assam or it is West Bengal.

**Shri Vidya Charan Shukla:** May we have the figures of such illegal entry into India for the last three years? Has this entry been on the increase or has there been any decrease in it because of the measures taken by the Government?

**Shri Lal Bahadur Shastri:** I have said that I shall give the figures when we arrive at the accurate figure. In my last speech I said that infiltration has been on a large scale, but I do not want to give the figures unless they have been fully and completely verified.

### University Examinations

\*1434. **Shri Umanath:** Will the Minister of Education be pleased to state the decision of Government on the recommendations made by the Committee constituted by the University Grants Commission for making recommendation on the question of Examinations in Universities?

**The Minister of Education (Dr. K. L. Shrimali):** The University Grants Commission have accepted the Report and have decided to circulate it to the Universities for comments.

**Shri Umanath:** The Report says that the failure rate in our country is the highest in the world. Saying

that it says that no reform in the system of examinations will reduce failures unless admission procedures are improved. May I now therefore whether the Government contemplates any change in the admission procedure and, if so, what?

**Dr. K. L. Shrimali:** With regard to the admission procedure the University Grants Commission have been taking various measures and have also been advising the universities from time to time. The present Report itself makes certain recommendations. The University Grants Commission have accepted the recommendations and have requested the universities to examine the Report and let the University Grants Commission know what action they propose to take on these matters.

**Shri Umanath:** Apart from the action on other recommendations, the Report calls for urgent steps to ensure speed, efficiency and secrecy in the administration of Examination Departments of the various universities because it results in wastage of time resulting in late publication of results causing inconvenience to students for admission. May I know whether any urgent steps have been taken by the Government? If so, may I know the details?

**Dr. K. L. Shrimali:** As far as the Government are concerned, the Government are not contemplating any steps. This Report has made certain recommendations to the University Grants Commission and it was a committee appointed by the University Grants Commission itself. The University Grants Commission have accepted the Report. Now the Commission have advised the universities to examine this Report and make their comments, that is, the universities themselves will have to examine the Report and implement the recommendations. The hon. Member is certainly aware that in these matters neither the Government of India nor the University Grants Commission would like to give any directive. The universities themselves are seized of

the problem and I hope that with the moral pressure that the University Grants Commission can now exercise with the acceptance of this Report the universities will take necessary action.

**Shri Hem Barua:** May I know whether it is a fact that this Report has suggested the abolition of the third class MA degree; if so whether it is also a fact that abolition of the third class MA degree in some of the universities is accompanied by a lowering of the second class marks from 45 and 48 per cent to 40 per cent? Will it not lead to the lowering of standards which the hon. Minister wants to preserve?

**Dr. K. L. Shrimali:** When the University Grants Commission accepted this part of the recommendation they made it very clear that the former standards should not be lowered in any way. In fact the University Grants Commission is making every effort to raise standards.

**Shrimati Renu Chakravarty:** May I know whether the question has been examined regarding the timing of the publication of the examination results without which students passing from one university and want to apply to another university find themselves debarred from applying to them. In view of the fact that there is constant migration from one university to another, has this matter been examined by the Commission and any solution found?

**Dr. K. L. Shrimali:** This report has also recommended that, as far as possible, the results should not be delayed; they should be published as early as possible so that students may not be inconvenienced in any way. They have certain recommendations on this part of the report also.

**Shri Daji:** In view of the importance of the subject and the need for achieving a uniform result, is the Government contemplating early all-India action in consultation with the Vice-Chancellors or do they propose

to leave it to the individual universities?

**Dr. K. L. Shrimali:** Hon. Members have to fully understand the way in which the University Grants Commission has to function. Each university is an autonomous body. There are State Legislatures which pass Acts governing them. The University Grants Commission has been created for the maintenance and determination of standards, and it also gives grants to the Universities. Therefore, from time to time the University Grants Commission, in consultation with the universities have been taking various steps. The hon. Member, perhaps, thinks that there is something which we can do by passing an executive order from the Government of India or the Ministry of Education. I am afraid we cannot do a thing like this. It will be against all the constitutional provisions. But every effort within the framework of the Constitution is being made to raise the standards of universities.

**Shri Harish Chandra Mathur:** Could it be expected that the Central Government will give some lead in the matter, particularly in respect of the Centrally administered universities, not by issuing a directive, but by discussing the matter with them?

**Dr. K. L. Shrimali:** That is being done constantly.

**Shri A. P. Jain:** At present there is a general complaint that there is too much of emphasis on the results of the final examination and there have been various suggestions that the general performance and career of the student should be taken more into account. What is the Government doing to lay lesser emphasis on the final examination and take the performance and career of the candidates into account in giving the degree?

**Dr. K. L. Shrimali:** All these matters are being examined in this report and for the benefit of hon. Members I shall place a copy of the report in the library, if it has not been done.

**Shri Sham Lal Saraf:** May I know whether there is a recommendation in this report regarding the internal administration of the universities, particularly with regard to appointment, promotion, demotion and dismissal of the teaching staff?

**Dr. K. L. Shrimali:** This hardly arises from this question.

**Shri Sarojini Mahishi:** May I know the reaction of the different universities towards the recommendation made by the Committee?

**Dr. K. L. Shrimali:** They have sent the report recently and we will have to wait for some time.

#### **Heavy Electricals Ltd., Bhopal**

\*1435. **Dr. K. L. Rao:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the Heavy Electricals Limited, Bhopal was intended for the manufacture of heavy machinery which is generally beyond the capacity of private manufacturers;

(b) whether it was programmed to manufacture traction motors by April, 1962 and generators by 1963;

(c) whether the programme has been altered; and

(d) if so, when the heavy machinery is going to be manufactured?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) to (d). A statement is laid on the Table of the House.

#### **STATEMENT**

(a) Initially, the plant will manufacture smaller sizes of heavy electrical equipment; with the progressive development of technical skills and standardisation of production techniques, the plant will be capable of producing heavier types and sizes of equipment.

(b) Yes, Sir.

(c) No, Sir.

(d) Manufacture of heavier-sized transformers, industrial motors, large sized generators and water turbines is expected to be taken up during 1962-63.

**Dr. K. L. Rao:** Is it not a fact, Sir, that the foreign exchange released for import of the component parts of items like circuit breakers bear a high proportion to the cost of the equipment itself?

**Shri P. C. Sethi:** I could not follow the question.

**Mr. Speaker:** The hon. Member might make it more clear. He may repeat his question.

**Dr. K. L. Rao:** I was asking, Sir, in regard to the foreign exchange released for buying the component parts required for the manufacture of some items, whether the cost of these component parts do not bear a very high proportion to the cost of the equipment itself. That is to say, if a particular equipment costs Rs. 100, the costs of the component parts come to Rs. 95, and therefore it bears a very high proportion to the cost of the equipment itself. I was therefore trying to find out whether any serious attempt has been made so far to manufacture these components in the country itself.

**Shri P. C. Sethi:** This requires separate notice.

**The Minister of Finance (Shri Morarji Desai):** May I say that attempts are being made now to see that more and more components are manufactured in the country instead of importing them from outside?

**Dr. K. L. Rao:** Is it a fact that by concentrating on the manufacture of light equipment like 11 KV switch gear, which is already being manufactured in the country in the private sector, serious attention is not being paid to the manufacture of really heavy items like KV switch gear?